

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR
Original Application No. 628/2003

Jabalpur this the 30th day of setember, 2003

Hon'ble Mr. Anand Kumar Bhatt, Administrative Member
Hon'ble Mr. G. Shanthappa, Judicial Member

Suresh Chand Gupta,
Son of Shri Shyamal Gupta,
Aged about 54 years,
Working as Pharmacist,
(Under the Scale of 4500-7000, which
is corresponding scale of 1550-2200)
In the Health Unit,
Karkhana Sitholi, District- Gwalior,

APPLICANT

(By Advocate - Ku M. Dadariya)

VERSUS

1. Government of India,
Ministry of Railway,
Railway Board, Through-It's Executive,
Director, Pay Commission, Railway
Board, Rail Bhawan, New Delhi.
New Delhi.
2. General Manager, (P)
Central Railway, C.S.T., Mumbai.
3. Deputy CAO (G),
FA & CAO's Office, N.A. Building,
D.N. Road, Mumbai. (M.S.).
4. D.R.M. (P) Jabalpur,
West Central Railway, Jabalpur.

(By Advocate - Shri M.N. Banerjee Standing Counsel of Railways)

ORDER

By Anand Kumar Bhatt, Administrative Member -

The applicant has come before this Tribunal for giving
him higher scale of pay w.e.f. 1.3.1993 with interest and
arrears.

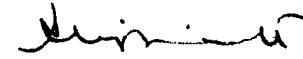
2. The brief facts of this case are that vide Zonal Head
Quarter Central Railway letter dated 29.9.98 (Annexure-p-11),
DRM(P) Jabalpur was directed that as per letter dated
27.1.93 restructuring is to be worked out on regular cadre
by which higher grade is to be given to the applicant.
Kumari M. Dadariya learned counsel states that even after
this letter of 29.9.98, no action has been taken by the

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DRM(P) Jabalpur and at this stage she will be satisfied if the respondents are directed to finalise the matter in a given time frames.

3. Accordingly the applicant is directed to give a self-contained representation to DRM(P) Jabalpur, West Central Railway, Jabalpur (Respondent No.4) enclosing a copy of this order and that of the said letter of the Zonal Head Quarter dated 29.9.98 (Annexure-P-11) within 15 days from today and DRM(P) Jabalpur shall decide the matter within a period of 3 months after the receipt of such representation from the applicant. Accordingly the OA is disposed of in limine.

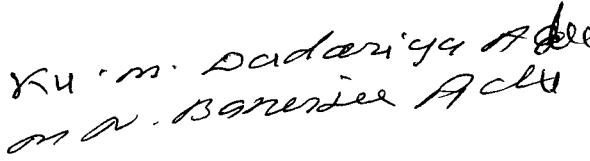

(G. Shanthappa)
Judicial Member


(Anand Kumar Bhatt)
Administrative Member

SKM

पृष्ठांकन सं. ओ/न्या..... जबलपुर, दि.....
प्रतिनिधि अन्वेषितः—

- (1) डिप्टी, उच्च न्यायालय वार एसोसिएशन, जबलपुर
- (2) डिप्टी, विविध विविध/कु..... के काउंसल
- (3) डिप्टी, विविध विविध/कु..... के काउंसल
- (4) अधिकारी, न्यायालय, जबलपुर न्यायालय
सूचना एवं आदेशक कार्यकारी देतु


Mr. Dadarla
Mr. Bawaliya Act
7.10.03


7/10/03


Mr. Bawaliya
7.10.03